**Resolution Professional : Vinodkumar Pukhraj Ambavat IBBI Registration No. IBBI/IPA-001/IP-P00420/2017-18/10743**
**Name of the corporate debtor: Shree Daksh Jyot Silk Mills Pvt Ltd ; Date of commencement of CIRP: 12th February, 2020.; List of creditors as on: 01st December, 2021 .**
**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**
**(Amount in Rs.)**

| SI. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may beset-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| | | | | | | | | | | | | | | |
| 0 | Total | | | - | - | - | - | - | - | - | - | - | - | |